

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

4. I.A. 1591/2024
In
C.P. (IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

VS

Siti Networks Limited

Appearances:

For RP : Adv. Pooja Mahajan a/w Adv. Arveena Sharma, Adv.
Shrishti Agnihotri and Adv. Karan Vir Khosla 1/b
Chandhiok and Mahajan

For Applicant : Adv. Prateek Mishra i/b. Indrajeet Hingane / Eira
Mishra in I.A. 1591 of 2024

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the parties, list this matter on **29.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)